

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

(Video Conference)

**CORAM: DR.VENKATA RAMAKRISHNA BADARINATH NANDULA – HON’BLE MEMBER (J)
CORAM: SHRI SATYA RANJAN PRASAD, HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 21.11.2022 AT 2:00 PM THROUGH VIDEO CONFERENCE**

TRANSFER PETITION NO.	TP (IB) No.79/397-398/HDB/2017
COMPANY PETITION/APPLICATION NO.	IA No.488/2018 & IA No.1199,1200&1201/2020 in CP No.01/2009
NAME OF THE COMPANY	Satyam Computer Services Ltd & others
NAME OF THE PETITIONER(S)	Union of India
NAME OF THE RESPONDENT(S)	Satyam Computer Services Ltd & others
UNDER SECTION	388B, 397/398

ORDER

Learned Counsel for the Union of India and Mr. Amir Bavani, Learned Counsel for Respondent No. 2 &3, Mr. Mohd Kamran, Learned Counsel for Respondent No. 4, Mr.T. Srinivasa Murthy, Learned Counsel for Respondent No. 5, 8 & 9 appeared.

The matter is adjourned to 23.12.2022.

Sd/-

MEMBER TECHNICAL

Sd/-

MEMBER JUDICIAL